

From,

**Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute (J.T.R.I.),
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 190/Admin.(Services)/2026 Dated: Allahabad: April 04, 2026.

Subject: Regarding the proposal for organizing “Online Training Programme regarding mandates laid down by Hon’ble Supreme Court of India” in the case of Satender Kumar Antil vs. CBI on 08th April, 2026 (Wednesday) at 04:30 PM onwards.

Madam,

With reference to Institute’s letter no. JTRI/2026-459 dated 01.04.2026 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to approve the proposal of organizing “Online Training Programme regarding mandates laid down by Hon’ble Supreme Court of India” in the case of **Satender Kumar Antil vs. CBI** on 08th April, 2026 (Wednesday) at 04:30 PM onwards and to nominate all the Judicial Officers whose details are mentioned in the enclosed list for participation in the same.

I am, therefore, to request you to kindly take necessary action accordingly.

Encl: List of the Officers

Yours sincerely,

**Sd/-
(Rajnish Kumar)
Registrar (J) (Services)
“For Registrar General”**

No. 190(i)/Admin.(Services)/2026 Dated: Allahabad: April 04, 2026.

Copy forwarded for information and necessary action to”-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow for kind information.
2. The District & Sessions Judge, **Aligarh** and **Etah** with a request to kindly attend the aforementioned online training programme on 08th April, 2026.
3. The Principal Judge, Family Court, **Chitrakoot** and **Ghazipur** with a request to kindly attend the aforementioned online training programme on 08th April, 2026.
4. The Principal Judge, Family Court, **Basti**, **Budaun**, **Jalaun at Orai** and **Jaunpur** with a request to kindly inform the officers concerned to attend the aforementioned online training programme on 08th April, 2026 accordingly.
5. The Presiding Officer, Commercial Court, **Kanpur Nagar** and Presiding Officer, M.A.C.T., **Hathras** with a request to kindly attend the aforementioned online training programme on 08th April, 2026.
6. All the **concerned** District & Sessions Judges with a request to kindly inform the officers concerned to attend the aforementioned online training programme on 08th April, 2026 accordingly.

Encl: List of the Officers

**Sd/-
(Devesh)
Joint Registrar (Services)
“For Registrar General”**

**List of Judicial Officers for Online Training Programme
regarding mandates laid down by the Hon'ble Supreme Court in the case of
Satender Kumar Antil vs. CBI
Date: 08th April, 2026**

S.No.	Name of Officers	Place of the Posting
1.	Sri Mahendra Kumar-I	Addl. District & Sessions Judge, Agra
2.	Sri Vivek Kumar-I	Addl. District & Sessions Judge, Agra
3.	Sri Kundan Kishor Singh	Addl. District & Sessions Judge, Agra
4.	Sri Shiv Kumar-II	Spl. J. (SC/ST Prevention of Atrocity Act), Agra
5.	Sri Dibyanand	Addl. District & Sessions Judge (FTC), Agra
6.	Smt. Divya Chaudhary	Addl. Civil Judge (S.D.)/ACJM., Agra
7.	Sri Aman Kumar	A.C.J.M. (Railway), Agra
8.	Smt. Deeksha Bharti	Civil Judge(S.D.) (FTC), Agra
9.	Smt. Harshita	Nyayadhikari, Gram Nyayalaya, Etmadpur, Agra
10.	Sri Ishwar Singh	Additional District & Session Judge, Amroha
11.	Sushri Arpita Singh-II	Civil Judge (J.D.), Amroha
12.	Sushri Rashmi Singh-II	Addl. Civil Judge (J.D), Hasanpur-Amroha
13.	Smt. Shikha Yadav	Civil Judge (S. D.), Ambedkar Nagar at Akbarpur
14.	Dr. Dharmendra Kumar Yadav	Addl. Civil Judge (S. D.)/ACJM, Ambedkar Nagar at Akbarpur
15.	Smt. Anjita Singh Chauhan	Civil Judge (J.D), Ambedkar Nagar at Akbarpur
16.	Sri Rohit Shahi	Judicial Magistrate, Ambedkar Nagar at Akbarpur
17.	Sri Himanshu Verma-II	Nyayadhikari, Gram Nayayalaya-Bhiti, Ambedkar Nagar at Akbarpur
18.	Sri Pankaj Kumar Agrawal	District & Sessions Judge, Aligarh
19.	Sri Abhishek Chauhan	Civil Judge (J.D.), Hasanpur-Amroha
20.	Smt. Kriti Singh	Secretary, D.L.S.A., Aligarh
21.	Sri Amar Singh-I	Addl. District & Sessions Judge (FTC), Azamgarh
22.	Smt. Moushmee Madhesiya	Addl. Principal Judge, Family Court, Basti
23.	Smt. Sneh Lata Singh	Addl. Principal Judge, Family Court, Budaun
24.	Smt. Ishrat Parveen Farooqui	Chief Judicial Magistrate, Chandauli
25.	Sri Yagnesh Kumar Sonkar	Addl. Civil Judge (J.D.), Chakia- Chandauli
26.	Sri Rakesh Kumar Yadav	Principal Judge, Family Court, Chitrakoot
27.	Sushri Nagma Khan	A.C.J.M., Firozabad
28.	Smt. Saumya Mishra-I	Addl. Civil Judge (S.D.), Firozabad
29.	Smt. Aroma Raman Picess	Addl. Civil Judge (J.D.), Shikohabad-Firozabad
30.	Smt. Archana Tiwari-II	Civil Judge (S.D.), Ramabai Nagar
31.	Sri Paras Yadav-II	Addl. Civil Judge (S.D)/ACJM, Hardoi
32.	Sri Suresh Chand-II	Presiding Officer, Commercial Court, Kanpur Nagar
33.	Smt. Pragya Singh-IV	Addl. Civil Judge (S.D.), Baghpat
34.	Smt. Anukriti Singh	Civil Judge (J.D.), Pilibhit
35.	Sri Punit Kumar Gupta	Addl. District & Session Judge, Ballia
36.	Sri Harish Kumar-II	Addl. District & Sessions Judge (FTC), Ballia
37.	Smt. Srishti Tripathi	Civil Judge (J.D), Ballia
38.	Sri Avneesh Kumar-III	Nyayadhikari, Gram Nyayalaya, Sikanderpur-Ballia
39.	Sri Gyan Prakash Tiwari - II	Spl. Judge (E.C. Act), Ballia
40.	Sri Satyendra Kumar Maurya	Judicial Magistrate, Ballia
41.	Sri Pushpendra Kumar Singh	Civil Judge (J.D.),Rasra-Ballia
42.	Sushri Sonam Sharma	Judicial Magistrate, Barabanki
43.	Smt. Amrita Shukla	Spl. Judge, (E.C. Act), Bareilly
44.	Sushri Shweta Srivastava-II	Addl. Civil Judge (S.D.)/ACJM., Bareilly
45.	Sri Siddhant Yadav	Civil Judge (J.D.), Aonla-Bareilly
46.	Sri. Shikhar Agarwal	Civil Judge (J.D.), Faridpur-Bareilly
47.	Smt. Rakhi Singh	Addl. Civil Judge (J.D.), Bareilly
48.	Smt. Saloni Rastogi	Civil Judge (S.D), Bareilly
49.	Sushri Anamika Chauhan-II	Addl. Civil Judge (S. D.), Bhadohi at Gyanpur
50.	Sushri Shobha Bhati	Addl. Civil Judge (S.D.)/ACJM, Bijnor
51.	Smt. Komal Shukla	Addl. Civil Judge (S.D.)/ACJM, Bulandshahar
52.	Smt. Manju Kumari	Chief Judicial Magistrate, Deoria

53.	Sushri Pragya Singh-III	Addl. Chief Judicial Magistrate, Deoria
54.	Sri Sandeep Tewari	Addl. District & Session judge, Farrukhabad
55.	Sri Satyendra Singh Verma	Addl. District & Sessions Judge (FTC), Farrukhabad
56.	Smt. Kalpana Yadav	Addl. Civil Judge (S.D.)/ACJM. Hardoi
57.	Sri Shailoj Chandra	Principal Judge, Family Court, Ghazipur
58.	Smt. Kiran Mishra	Addl. Civil Judge (S.D.)/ACJM, Lakhimpur Kheri
59.	Sushri Shilpi Gupta	Addl. Civil Judge (J.D.), Lakhimpur Kheri
60.	Sri Devesh Chandra Gupta	Addl. District & Session Judge, Lucknow
61.	Smt. Priya Saxena	A.C.J.M. (Ayodhya Prakaran) Lucknow
62.	Smt. Rumana Ahmad	Addl. Civil Judge (S.D.)/ACJM, Lucknow
63.	Smt. Seema Singh-II	Addl. Civil Judge (S.D.)/ACJM, Lucknow
64.	Sri Himanshu Verma-I	Addl. Civil Judge (S.D.)/ACJM, Lucknow
65.	Smt. Indu Yadav	Civil Judge (J.D.), Lucknow
66.	Sri Pradeep Yadav	Judicial Magistrate, Lucknow
67.	Sri Dheeraj Verma	Addl. Civil Judge (J. D.), Lucknow
68.	Sri Nitin Kumar Rathi	Chief Judicial Magistrate, Mahoba
69.	Sri Sunil Kumar Nagar	Secretary, D.L.S.A., Maharajganj
70.	Sri Asif Nawaz Khan	Civil Judge (S.D.)/FTC, Maharajganj
71.	Smt. Priya Nagar	Civil Judge (J.D.), Maharajganj
72.	Sushri Garima Singh-III	Civil Judge (S.D), Mainpuri
73.	Dr. Devendra Singh Fauzdar	A.C.J.M., Muzaffarnagar
74.	Smt. Kanchan Kumari	Addl. Civil Judge (J.D.), Muzaffarnagar
75.	Smt. Bhawana Sharma	Addl. Civil Judge (J.D.), Pilibhit
76.	Smt. Kavita Kumari	Civil Judge (S.D.), Pratapgarh
77.	Smt Navjyoti	Civil Judge (J.D.), Pratapgarh
78.	Sri Kapil Yadav	Addl. Civil Judge (J.D.), Pratapgarh
79.	Sushri Ankita-III	Addl. Civil Judge (J.D.), Pratapgarh
80.	Sri Raghuvir Singh Rathore	Addl. District & Sessions Judge, Lalganj-Ajhara, Pratapgarh
81.	Sri Virat Mani Tripathi	Addl. Civil Judge (S.D.)/ACJM, Lalganj-Ajhara, Pratapgarh
82.	Sri Tahreem Khan	Addl. Civil Judge (S.D.)/ACJM, Prayagraj
83.	Sri Arif Nisamuddin Khan	Addl. Civil Judge (S.D.) /ACJM, Prayagraj
84.	Smt. Deepika Attri	Addl. Civil Judge (S.D.) /ACJM, Prayagraj
85.	Dr. (Smt.) Ashalika Pandey	Addl. Civil Judge (S.D.) /ACJM, Prayagraj
86.	Smt. Meeta Pandey	Civil Judge (S.D.) (FTC), Prayagraj
87.	Smt. Siddiqui Saima Jarrar Alam	Addl. Civil Judge (S.D.)/ACJM, Raebareli
88.	Sri Rajeev Saran	Addl. District & Sessions Judge (FTC), Rampur
89.	Smt. Preeti Moga	Addl. Civil Judge (S.D.)/ACJM, Rampur
90.	Smt. Aditi Singh	Civil Judge (S.D.) (FTC), Mathura
91.	Smt. Priyanka Saran	Civil Judge (J.D.) FTC (Crime against women), Rampur
92.	Sri Mayank Jaiswal	Chief Judicial Magistrate, Lalitpur
93.	Sri Atul	Civil Judge (J.D.), Mahroni-Lalitpur
94.	Sri Rajat Verma	Spl. J, Spl C.No. 1 (Pre. Cor. Act), Ayodhya
95.	Sushri Shivangi Tripathi	Judicial Magistrate, Ayodhya
96.	Smt. Poornima Pathak	Spl. J. (SC/ST Prevention of Atrocity Act), Kannauj
97.	Smt. Yasha Sharma	Civil Judge (J.D.), Ramabai Nagar
98.	Sri Rakesh Singh	Addl. District & Sessions Judge (FTC), Kanpur Nagar
99.	Sri Girendra Singh	Secretary, DLSA, Kasganj
100.	Sri Dinesh Chandra	District & Session Judge, Etah
101.	Sushri Sudha	Addl. District & Sessions Judge (FTC), Etah
102.	Sri Anil Kumar-XI	Chief Judicial Magistrate, Etah
103.	Smt. Kamayani Dubey	Civil Judge (S.D.), Etah
104.	Sri Ashok Kumar Dubey-II	Addl. District & Session Judge, Etawah
105.	Sri Satyendra Singh Verma	Additional District & Sessions Judge (FTC), Farrukhabad
106.	Sri Palash Ganguly	Secretary, DLSA, Fatehpur
107.	Smt. Akriti	Civil Judge (J.D.), Lalitpur
108.	Sri Anand Kumar Upadhyay	Addl. Civil Judge (S.D.)/ACJM, Ghaziabad
109.	Sri Manas Vatsa	Addl. Civil Judge (S.D.)/ACJM, Ghaziabad
110.	Smt. Samreen Fatima Nomani	Addl. Civil Judge (J. D.), Ghaziabad

111.	Sri Arun Gautam	Nyayadhikari, Gram Nyayalaya, Colonelganj, Gonda
112.	Smt. Shabina Khan	Addl. Chief Judicial Magistrate, Gonda
113.	Smt. Aakanksha Singh	Judicial Magistrate, Gonda
114.	Sri Prag Dutt Shukla	A.C.J.M. (Railway), Gorakhpur
115.	Smt. Smita Goswami	Civil Judge (S.D.), Hardoi
116.	Sushri Hershika Rastogi	Civil Judge (J.D.), Hathras
117.	Smt. Shambhavi-I	Secretary, DLSA, Jalaun at Orai
118.	Smt. Ankita Singh-V	Addl. Civil Judge (J.D.), Jalaun at Orai
119.	Sri Pratyush Prakash	Civil Judge (J.D.), Jalaun at Orai
120.	Sri Praveen Kumar Pandey	Addl. Principal Judge, Family Court, Jalaun at Orai
121.	Smt. Shilpi Chaturvedi	Civil Judge (S. D.) Jaunpur
122.	Smt. Zeba Rauf	Addl. Civil Judge (S.D.)/ACJM., Jaunpur
123.	Sri Rishabh Chaturvedi	Civil Judge (J.D.), Jaunpur
124.	Sushri Ajita Verma	Addl. Civil Judge (J.D.), Jaunpur
125.	Sushri Aditi Srivastava	Addl. Civil Judge (J.D.), Jaunpur
126.	Sri Rohit Patel	Civil Judge (J.D.) (FTC), Jaunpur
127.	Vimal Prakash Arya	Addl., Principal Judge, Family Court, Jaunpur
128.	Sri Aditya Chaturvedi	Spl. Judge (SC/ST Prevention of Atrocity Act), Jhansi
129.	Sri Anil Kumar-VII	Addl. Civil Judge (Sr.Div.)/ACJM., Jhansi
130.	Sushri Ankita Boudha	Judicial Magistrate, Jhansi
131.	Smt. Meenu Sharma	Presiding Officer, M.A.C.T., Hathras
132.	Sri Yashpal Singh Lodhi	Addl. District & Session Judge, Meerut
133.	Sushri Sonika Verma	Addl. Civil Judge (S.D.)/ACJM, Meerut
134.	Sushri Isika Singh	Addl. Civil Judge(J.D.), Mathura
135.	Sushri Sangya Yaduvanshi	Judicial Magistrate, Meerut
136.	Sri Arun Kumar Rana	Civil Judge(J.D.), Kupahar-Mahoba
137.	Sri Ankit Tiwari	Nyayadhikari, Gram Nayayalaya, Tirwa, Kannauj
138.	Sri Abhay Pratap Singh-II	Addl. District & Session Judge, Meerut
139.	Sri Jeetendra Mishra	Addl. District & Sessions Judge (POCSO), Mainpuri
140.	Km. Afshan	Spl. Judge (SC/ST Prevention of Atrocity Act), Bareilly
141.	Sri Vijendra Tripathi	Addl. District & Sessions Judge, Bareilly
142.	Sri Swapan Deep Singhal	Addl. District & Sessions Judge, Mainpuri
143.	Sushri Shelly Roy	Addl. District & Sessions Judge, Farrukhabad
144.	Smt. Pratiksha Nagar	Addl. District & Sessions Judge, Gautam Buddha Nagar.
145.	Sri Alok Kumar Yadav	Addl. District & Sessions Judge, Lucknow.
146.	Smt. Alka Pandey	Addl. Civil Judge (S. D.)/ACJM, Bareilly
147.	Sri Ankur Chitranshi,	Addl. Civil Judge (S. D.)/ACJM, Meerut
148.	Sri Harihar Gupta	Addl. Civil Judge (S. D.)/ACJM, Meerut
149.	Smt. Pragya Singh-V	Addl. Civil Judge (S. D.)/ACJM, Meerut
150.	Sri Ankit Rastogi	Addl. Civil Judge (S. D.)/ACJM, Mathura
151.	Smt. Ragini	Spl. Judge (SC/ST Prevention of Atrocity Act), Sambhal at Chandausi
152.	Smt. Divya Garg	Civil Judge (J.D.), Sambhal at Chandausi
153.	Smt. Chetna Tyagi	Chief Judicial Magistrate, Santkabirnagar at Khalilabad
154.	Sri Abhay Pratap Singh-I	Addl. District & Session Judge, Shahjahanpur
155.	Smt. Anuradha Pundir	Addl. District & Session Judge, Shahjahanpur
156.	Sri Nusrat Khan	Addl. District & Session Judge, Shahjahanpur
157.	Smt. Avantika Prabhakar	Addl. Civil Judge(S.D.)/ ACJM, Shahjahanpur
158.	Sri Abhishek Kumar-I	Civil Judge (J.D.), Shahjahanpur
159.	Smt. Seema Verma	Addl. District & Session Judge (POCSO), Shamli at Kairana.
160.	Sushri Divya Sharma	Judicial Magistrate, Shamli at Kairana
161.	Sri Satya Prakash Arya	Addl. District & Session Judge, Bansi-Siddharth Nagar
162.	Sri Abhay Krishna Tiwari	Addl. District & Session Judge, Saharanpur
163.	Sri Viresh Kumar Sonkar	Judicial Magistrate, Saharanpur
164.	Sushri Indira Danu	Civil Judge (J.D.), Saharanpur
165.	Smt. Alukrita Shakti Tripathi	Addl. Chief Judicial Magistrate, Sultanpur
166.	Smt. Smriti Chaurasiya	Addl. Civil Judge (S. D.)/ACJM, Sultanpur
167.	Smt. Sonali Soni	Addl. Civil Judge (J.D.), Sultanpur

168.	Smt. Kavita Mishra	Addl. District & Sessions Judge, Unnao
169.	Sri Ratnesh Deep Kamal Anand	Secretary, D.L.S.A., Unnao
170.	Smt. Ruchi Srivastava	A.C.J.M., Unnao
171.	Susri Akansha Bajpai	Addl. Civil Judge (S.D.)/ACJM, Unnao
172.	Smt. Neha Singh-I	Addl. Civil Judge (S.D.)/ACJM, Varanasi
173.	Smt. Samali Mittal	Addl. Civil Judge (S.D.)/ACJM, Varanasi
174.	Smt. Saumya Pandey	Judicial Magistrate, Varanasi